NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------------|----------|--------------------------------|----------|--------------------------------|
| CP(CAA) No.23/ BB/ 2017 | - | For filing OL/ROC report | 230/ 232 | Bliss Rentals Pvt. Ltd. |

NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel has to offer comments on the findings of R.D. Counsel reported that, he has filed comments on the findings of ROC-Karnataka, Bangalore and requested time to offer comments on the observations of R.D. List it on 25/01/2018.

Member (T)

Member (J)